

National Company Law Tribunal

Allahabad Bench

CP No. 40/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Shahjahanpur Club Pvt Ltd

SECTION OF THE COMPANIES ACT: 97 of the Companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	ADGH DMEVOR PCS		Rejoinder 1/2	Shivendra Bahadur
2.	SHIVENDRA BAHADUR CGSC		R.O.C.	Shivendra Bahadur
3-	ANIL KUMAR	PCS	Jagdish S. Matha (Proposed Party)	Anil K

CP NO.40/ALD/2017

None for the petitioner. Sh. Shivendra Bahadur, Central Government Standing Counsel for the ROC. Sh. Anil Kumar, PCS on behalf of the proposed party Sh. Jagdish Singh.

Rejoinder to the application is filed. A copy thereof to be provided to the petitioner counsel. Matter be listed on 11th September, 2017.

— Sd —

Dated:29.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash